



By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/3215/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Kokrajhar

Dated Guwahati, the 28<sup>th</sup> June, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Letter No. GJM/30/19/103 dated 23.05.2019 submitted by Shri  
Chinmoy Baruah, SDJM(M), Gossaigaon, Kokrajhar.

Sir /Madam,

With reference to the above, I am directed to inform you that Shri  
Shri Chinmoy Baruah, SDJM(M), Gossaigaon, Kokrajhar, has been accorded  
permission to avail LTC for the block period of 2018-2021 to visit Pondicherry via  
Bangalore with his dependant father, mother, wife and minor daughter, by the  
shortest possible route, as per existing Rules.

Shri Baruah may be informed accordingly.

Yours faithfully,

*Sel/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/3216-3219/A, dated 20/6/19  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Chinmoy Baruah, SDJM(M), Gossaigaon, Kokrajhar for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for  
information and necessary action.
4. The System Analyst, Gauhati High Court, Guwahati for information. &  
necessary action.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*